

DIVISION BENCH
COURT - II

O-235

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/14(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	AMREX MARKETING PVT LTD VS TRACTEL TIRFOR INDIA PVT LTD
UNDER SECTION	SEC. 58(3) SEC. 59

Appearance (via video conferencing/physically)

Mr. Arpit Sharma, Adv.] For the Petitioner (Amrex Marketing Pvt. Ltd.)
Mr. Himaghn Jain, Adv.]

ORDER

1. Ld. Counsel for the petitioner present.
2. Let service through the Ld. Counsel for the respondent be completed within a period of one week.
3. Reply affidavit be filed within a period of two weeks.
4. List this matter for arguments on **01.04.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**